

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1441

ANSWERED ON:01.08.2000

HOSTELS FOR TRIBALS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;BASUDEB ACHARIA;RAMSHETH THAKUR

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the number of hostels for tribals in the country, State-wise and location-wise;
- (b) the number of hostels proposed to be constructed in the country, State-wise and location-wise;
- (c) whether the condition of tribal girls students has become worst in some hostels in the country due to mismanagement by the hostel authorities;
- (d) if so, the facts in this regard;
- (e) whether the Union Government have asked the State Government to get the matter probed by an appropriate agency; and
- (f) if so, the response of the State Government thereto?

**Answer**

MINISTER OF TRIBAL AFFAIRS ( SHRI JUAL ORAM)

(a) A total number of 533 Boys Hostels and 487 Girls Hostels for Scheduled Tribes have been sanctioned to various State Governments/UT Administrations since 1992-93 to 1999-2000. The State-wise details are at annexed. The location of these hostels is decided by the concerned State Governments and Union Territory Administrations and not by the Central Government.

(b) It depends upon the proposals to be received from the State Governments/Union Territory Administrations, as the scheme is Centrally Sponsored and the State Governments have to provide 50% of total construction cost in their State budget and the location is also decided by them.

c) & d) A complaint has been received against the Government of Kerala from Kerala Vanvasi Vikas Kendram, Kozhikode, alongwith a press clipping (which appeared in the 'New Indian Express' dated 23.6.2000) referring to the case of alleged sexual harassment of tribal girls in the pre-matric tribal hostels in Gottiarandi (Agali), District Palakkad, Kerala. The management of these hostels is, however, within the purview of the State Governments, who also bear the recurring maintenance and other administrative expenditure of these hostels.

(e) It has been decided to send a high level team comprising of representative from National Commission for Scheduled Castes and Scheduled Tribes with a member from the National Commission for Women to enquire into the matter.

(f) Does not arise.

ANNEXURE

STATEMENT IN REPLY TO PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 1441 F.8.2000 REGARDING HOSTELS FOR TRIBALS.

NUMBER OF BOYS AND GIRLS HOSTELS FOR SCHEDULED TRIBES SANCTIONED TO VARIOUS STATES.

S.No. Name of State/UT Boys Hostels Girl Hostels.

1. Andhra Pradesh 32 64

2. Assam 126 91

3. Bihar 3 3

4. Gujarat 31 25

5. Himachal Pradesh	4 4
6. Jammu and Kashmir	7 2
7. Karnataka	7 5
8. Kerala	18 16
9. Madhya Pradesh	31 59
10. Manipur	8 5
11. Maharashtra	15 6
12. Meghalaya	23 23
13. Orissa	57 83
14. Rajasthan	118 61
15. Tamil Nadu	7 8
16. Tripura	21 10
17. Uttar Pradesh	6 4
18. West Bengal	13 10
19. Daman and Diu	1 3
20. Dadra and Nagar Haverli	5 5
Total:	533 487